

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-58/ND/08

In the matter of

Boortmalt N.V. M/s. Agya Boortmalt Ltd.

..PETITIONER

SECTION :

Under Section 397/398

Order delivered on 31.1.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Jisnu Chaudhury, Advocate
Mr. Anil Agarwalla, Advocate
Ms. Neha Sharma, Advocate

For the Respondent/Corporate Debtor

Mr. Krishnendu Datta, Advocate
Mr. Abhishek Kumar, Advocate
Ms. Arushi Gupta, Advocate

For the Intervener

:

ORDER

At the request of the Learned Counsels for the parties, the matter is
adjourned to 20.2.2018.

-S-d-11
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
31.1.2018